



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25th August, 2022

NOTICE

Please take notice that all the matters listed in the Court of Chairperson and Court – III on 26th August, 2022 at 10:30 AM will be taken up after pronouncement of Judgment i.e Comp. App. (AT) (Ins) No. 208 of 2022 listed in Supplementary Cause list as item no.1 in the Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar